MR. CHAIRMAN: Let a notice be given for a discussion, not for suspension. We will look at it. ...(Interruptions)...

श्री सीताराम येचुरी: सभापति महोदय, हम सब की तरफ से, हमारे अपोजिशन के डिप्टी लीडर ने आपको एक नोटिस सस्पेंशन ऑफ क्वेश्चन ऑवर का दिया है। सुबह के टाइम पर ...(व्यवधान)... Sir, the point is, on this issue of religious conversion, it is important that we come to a certain conclusion in the House. ...(Interruptions)... If we do not do that ...(Interruptions)...

MR. CHAIRMAN: Please, please. ...(Interruptions)...

SHRI SITARAM YECHURY: If we do not do that ...(Interruptions)... Sir, this is very urgent and important. ...(Interruptions)...

श्री सत्यव्रत चतुर्वेदी: सर, सरकार इस देश को आश्वस्त करे कि वह उन लोगों के खिलाफ कार्यवाही करेगी।...(व्यवधान)...

MR. CHAIRMAN: The House is adjourned till 2.00 p.m.

The House then adjourned at seventeen minutes past twelve of the clock.

The House re-assembled at two of the clock, MR. Deputy CHAIRMAN in the Chair.

WRITTEN ANSWERS TO STARRED QUESTIONS

Targetting latrine use

*277. SHRI T. RATHINAVEL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it is a fact that according to many experts Government must target latrine use and not latrine coverage;
- (b) whether it is also a fact that many experts had opined that the sanitation programme should be combined with other environmental health schemes, including safe drinking water and hand washing that would limit other forms of exposure; and
 - (c) if so, the steps taken by Government in this regard?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) The Government is aware that it must target latrine use for which latrine coverage is also essential.

(b) and (c) The Government is aware of the relationship between quality of drinking water supply, safe sanitation and hygiene and accordingly, the Swachh Bharat Mission (Gramin) [SBM(G)] aims *inter-alia*, at attaining an Open Defecation Free India by 2nd October, 2019, by providing assistance for access and use of toilet facilities with additional provision for water for handwashing and toilet use to all rural households and initiating Solid and Liquid Waste Management activities in Gram Panchayats.

Proposed thermal power plants

†*278. SHRI MAHENDRA SINGH MAHRA :Will the Minister of POWER be pleased to state:

- (a) the number of thermal power plants (TPPs) proposed to be established, State-wise and location-wise;
- (b) whether those TPPs could not be established due to non-allotment of land by the States;
 - (c) if not, the reasons for the delay in establishing those TPPs; and
 - (d) by when the approved/proposed TPPs would be established?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) A State-wise and sector-wise list of thermal power projects which are under implementation and due for commissioning in Twelfth Plan or beyond and facing certain difficulties including land acquisition issues, along with their anticipated commissioning schedule is given in Statement (See below).

The target for thermal capacity addition in Twelfth Plan covering coal, lignite and gas based plants is 72,340 MW. Against this, 47,163 MW has already been commissioned up to November, 2014. The total thermal capacity addition in Twelfth Plan is expected to exceed the target.